

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No. 431/2005 O.A. No. 949/2004

New Delhi this the 26th day of May, 2006

Hon'ble Shri V.K.Majotra, Vice Chairman (A) Hon'ble Shri Mukesh Kumar Gupta, Member (J)

- Jagdish S/o Sh. Rang Rao, Badli Worker, Delhi Milk Scheme, New Delhi.
- Sharawan Kumar S/o Sh. Sant Lal, Badli Worker, Delhi Milk Scheme, New Delhi.

-Applicants

(By Advocate: Sh. R.K.Shukla)

Versus

- Sh. B.MA.Hakeen,
 Secretary, Ministry of Agriculture,
 Department of Animal & Dairying,
 Krishi Bhawan,
 New Delhi.
- Sh. N.A.Sheikh, General Manager, Delhi Milk Scheme, West Patel Nagar, New Delhi-110008.

-Respondents

(By Advocate: Sh. N.K.Aggarwal)

ORDER (ORAL)

Hon'ble Sh. V.K.Majotra, Vice Chairman (A)

Learned counsel of respondents filed a copy of Part 1 Office Order No.01/2006 dated 25.05.2006 whereby applicants, Badli Workers, have been transferred to the regular establishment of Delhi Milk Scheme as Mate in pay scale of Rs.2650-65-3300-70-4000 with immediate effect.



In this backdrop, Tribunal's directions contained in order dated 2. 01.12.2004 in OA-949/2003 have been complied with. C.P. is dropped and notice issued to respondent No.2 is discharged.

(MUKESH KUMAR GUPTA)

Member (J)

(V.K. MAJOTRA) 26/5/06 Vice Chairman (A)

cc.